

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

136. I.A. 2962/2023

I.A. 2302/2023

IN

C.P.(IB)-1333/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Invent Assets Securitization and  
Reconstruction Private Limited

V/s.

Manchhalal K Jain Personal Guarantor of  
Shree Daksh Jyot Silk Mills Private Limited.

SECTION 95(1) OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Due to paucity of time, the matter could not be heard. List on **06.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)